

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ISHH RAJ SILICON PRIVATE LIMITED (IN CIRP)

Engaged in grinding of crystal quartz used in glass industry.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	ISHH RAJ SILICON PRIVATE LIMITED CIN: U14290RJ2019PTC063748
2.	Address of the registered office	Registered Office: 204/29, Near To Raja Kothi School Rashan Dukan, Gulab Bari, Ajmer, Rajasthan, India, 305001
3.	URL of website	N. A
4.	Details of place where majority of fixed assets are located	Khasra No. 57, Khata No. 187 & 140, Village Dhamma, Tehsil Sarwar, Fatehgarh, Dist. Ajmer, Rajasthan– 305412
5.	Installed capacity of main products / services	Plant and Machinery details to be shared in teaser by writing email to ishhraj.cirp@gmail.com
6.	Quantity and value of main products /services sold in last financial year	The company is in grinding of crystal quartz used in glass industry
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The required details can be obtained by sending an Email at ishhraj.cirp@gmail.com after submitting the confidentiality undertaking.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility for resolution applicants under section 25(2)(h) of the Code and can be obtained by sending an Email at: ishhraj.cirp@gmail.com
10.	Last date for receipt of expression of interest	05.02.2026
11.	Date of issue of provisional list of prospective resolution applicants	10.02.2026

12.	Last date for submission of objections to provisional list	15.02.2026
13.	Date of issue of final list of prospective resolution applicants	25.02.2026
14.	Date of issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10.02.2026
15.	Last date of submission of resolution plans	10.03.2026
16.	Process email id to submit Expression of Interest	ishhraj.cirp@gmail.com
17	Details of the corporate debtor's registration status as MSME.	UDYAM-RJ-01-0016235

Sd/-

Date: 15/01/2026
Place: Mumbai

CA. Kamal Kumar Jadwani
Resolution Professional of
Ishh Raj Silicon Private Limited
IBBI/IPA-001/IP-P-02786/2022-2023/14259
(AFA Valid Upto 30-06-2026)